

**Recommendations made by Review
Committee of Kendriya Vidyalaya
Sangathan**

1972. SHRI MANIK REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the recommendations made by the Review Committee on Kendriya Vidyalaya Sangathan which have been accepted by Government; and

(b) the action taken on each of the accepted recommendations?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAH): (a) and (b). The recommendations of Review Committee of the Kendriya Vidyalaya Sangathan are under consideration of the government.

**Socio-Economic development of
fishermen**

1973. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be

pleased to state:

(a) whether Union Government have introduced any scheme for the socio-economic development of the fishermen;

(b) if so, the names of the States where the scheme has been introduced;

(c) whether the scheme has been introduced in Orissa also; and

(d) if so, since when and the details of the benefits provided to the fishermen during the last three years under the scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (d). Six Centrally Sponsored Schemes for Socio-economic development of fishermen have been introduced. The names of States, year of implementation are furnished in the statement given below. The benefits provided to fishermen in Orissa during the last 3 years are shown against each scheme.

STATEMENT

Scheme	States	Year of implementation in Orissa	Benefits provided to fisherman in Orissa during the last 3 years (1985-86 to 1987-88)
1	2	3	4
1. Group Accident Insurance Scheme for active fishermen.	Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, J & K, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Tamil Nadu, Uttar Pradesh, West Bengal, Goa.	1983-84	36,444 fishermen have been insured during 1987-88.
2. National Welfare Fund for fishermen.	Andhr Pradesh, Assam, Gujrat, 1987-88 J & K Karnataka, Kerala, Madhya Pradesh, Manipur Orissa, Tamil Nadu, Uttar Pradesh, West Bengal Goa.	1987-88	100 houses, 5 tubewells, one community hall and one credit society have been sanctioned.
3. Introduction of improved beach landing craft for small fishermen.	Andhra Pradesh, Gujarat, Kerala, Orissa, Tamil Nadu.	1984-85	34 Beach Landing Craft have been sanctioned.
4. Motorisation of Traditional Craft.	Andhra Pradesh, Karnataka, Kerala Orissa, Tamil Nadu West Bengal,Goa.	1986-87	Sanctioned to motorise 139 traditional craft

1	2	3	4
5. Fish Farmers' Development Agencies.	All States except Meghalaya, Sikkim and Goa.	1976-77	11107 ha. water area has been brought under fish farming.
6. Integrated Brackish water fish farm Development.	Andhra Pradesh, Gujarat, Goa, Karnataka, Kerala, Maharashtra, Orissa, Tamil Nadu, West Bengal Haryana, Rajasthan, and Punjab.	1983-84	Sanction has been issued to develop 82 ha. of Brackish water area.